

**THE**  
**PARLIAMENTARY DEBATES**  
**(Part I—Questions and Answers)**  
**OFFICIAL REPORT**

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**HOUSE OF THE PEOPLE**

Thursday, 22nd May, 1952

*The House met at a Quarter Past Eight of the Clock.*

[MR. SPEAKER in the Chair]

**ORAL ANSWERS TO QUESTIONS**

**COMPENSATION TO DISPLACED PERSONS**

\*93. **Giani G. S. Musafir:** Will the Minister of Rehabilitation be pleased to state when compensation is expected to be paid in respect of verified claims, to what extent and in how many instalments?

**The Minister of Rehabilitation (Shri A. P. Jain):** No decision has as yet been taken on these matters.

گھائی جی - ایس - مسافر :  
میں آنریبل منسٹر کو زیادہ پریشان  
نہیں کرنا چاہتا - صرف یہ سوال  
پوچھتا ہوں کہ آیا کلمس مابین کے  
یا نہیں -

[Giani G. S. Musafir: I do not want to weary the hon. Minister. I only want to know whether claims would be paid or not.]

**श्री ए० पी० जैन :** नहीं, परेशान तो आप काफ़ी कर सकते हैं, उस से तो मुझे कोई इनकार नहीं है। लेकिन क्लेमस मिलने के बारे में और न मिलने के बारे में गवर्नमेंट नोटीफिकेशन निकल गया है। मेरे ब्याल में उस से ज्यादा तो मैं कुछ नहीं कह सकता।

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[Shri A. P. Jain: Oh no, you can weary me as much as you like, I don't mind that. As far as payment in respect of claims is concerned a Government notification in this regard has been issued. I do not think I can say anything more on this subject.]

**Shri Kasliwal:** May I know when the decision is expected to be taken?

**Shri A. P. Jain:** We are making every effort to expedite it.

**बाबू रामनारायण सिंह :** निर्वासित व्यक्तियों के सम्बन्ध में जांच किस तरह हुई है ? जांच के समय निर्वासित व्यक्ति और भारत सरकार का प्रतिनिधि वहां पर रहता था या नहीं ?

[Babu Ramnarayan Singh: How was the inquiry in connection with the claims of displaced persons held? Were the displaced persons and a representative of the Government of India present at the time of the inquiry?]

**श्री ए० पी० जैन :** जांच तो यहां पर हिन्दुस्तान में हो रही है। हर एक आदमी जो इस बात का दावा करता है कि उस ने वहां पर कोई अचल सम्पत्ति छोड़ी है तो वह अपनी क्लेमशीट दाखिल करता है। फिर उस को मौका दिया जाता है कि वह किसी कागज़ी गृहादत से या ज़बानी गृहादत से तसबीक करे और तब उस की क़ीमत का अन्दाज़ा लगाया जाता है और उस अन्दाजे के बाद क़ीमत कायम की जाती है।

[Shri A. P. Jain: The inquiry is being held here in India. Anybody who claims having left any immovable property there, files a claim-sheet. Then the claimants are given an opportunity to support their claims with documentary or oral evidence, whereafter evaluation of the property is made and its price fixed.]

**Shri Hukam Singh:** Is the Government prepared to consider the advisability of postponing the recovery of rents for the property occupied by displaced persons and getting it adjusted towards their claim for compensation that might be subsequently granted to them?

**Shri A. P. Jain:** I think that will be very inequitable to the poorer type of refugees and in particular the unattached women, old and infirm persons for whom I believe every Member of this House has a large volume of sympathy.

#### CLAIMS OF DISPLACED PERSONS

\*94. **Giani G. S. Musafir:** Will the Minister of Rehabilitation be pleased to state:

(a) the total amount of claims of displaced persons registered by Government; and

(b) the amount of claims so far verified?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). Information cannot be supplied at this stage.

گیانی جی - ایس - مسافر : کیا  
مانندہی ملتوی یہ بتا سکتے ہیں کہ جو  
مسلم نواسی یہاں سے جائداد چھوڑ گئے  
ہیں اس کی مالیت کتنی ہے اور جو  
جائداد ویسٹ پاکستان میں ہڈو اور  
سکہ چھوڑ کر آئے ہیں اس کی مالیت  
کتنی ہے -

[**Giani G. S. Musafir:** Will the hon. Minister kindly state the total value of properties left behind by Muslim evacuees and the total value of properties left behind by Hindus and Sikhs in West Pakistan.]

**Shri A. P. Jain:** میں سمجھتا ہوں  
کی یہ اداوار کے مفاد میں نہیں ہے کی  
اس موکے پر یہ دیکھا دی جاسکے۔

[**Shri A. P. Jain:** I do not think it is in public interest to supply the desired information at this juncture.]

**Shri N. L. Sharma:** How long will it take for the Government to give information to this House with regard to the claims?

**Shri A. P. Jain:** When the whole information has been collected and some policy has been formulated.

**Shri A. P. Jain:** کیا میں  
مন্ত্রী مہودے سے یہ جان سکتا ہوں کہ جو  
پاکستان سے لوگ بھاگ آئے ان کے  
ڈاکھانوں کے جو سرٹیفکیٹس ہیں  
ان کے کیش کرنے میں کیا دیر  
ہے؟

[**Shri M. L. Dwivedi:** May I ask the hon. Minister as to what is the difficulty in getting Post Office Savings Certificates held by displaced persons from Pakistan cashed?]

**Shri A. P. Jain:** سارہب، اس  
کا تو اس سوال سے کوئی سمبندھ نہیں  
ہے۔

[**Shri A. P. Jain:** Sir, this is not relevant to the question.]

**Pandit A. R. Shastri:** میں جاننا  
چاہتا تھا کہ جو نیت اس معاملے میں  
نہایت کی گئی ہے وہ کیا ہے۔ کیا  
ماننی وزیر بتانے کی کراپا کریں؟

[**Pandit A. R. Shastri:** I want to know what policy has been framed in this connection. Will the hon. Minister be kind enough to throw light on it.]

**Shri A. P. Jain:** ابھی کوئی نیت  
نہایت نہیں ہے۔

[**Shri A. P. Jain:** No policy has yet been framed.]

#### BORDER RAIDS

\*95. **Shri Hukam Singh:** Will the Prime Minister be pleased to state:

(a) the number of border raids throughout Indo-Pakistan border between the two Punjab during the years 1949, 1950 and 1951;